

Transport Workers' Act, 1961 has not yet been implemented in Kerala; and

(b) if so, the action taken by Government to see that the Act is implemented in the State?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) and (b). The Rules framed by the Kerala Government under the Act came into force from August 1, 1963. So the Act is now being implemented.

#### Publication of Books

**1925. Shri R. S. Pandey:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the cost of publication of the books enumerated in Appendix 12 of the Annual Report of his Ministry for 1962-63;

(b) the number of copies printed in respect of each of them; and

(c) the amount of their sale proceeds so far?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) to (c). Information is being collected and will be laid on the Table of the House.

#### Craftsman Training Scheme

**1926. Shri R. S. Pandey:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of training institutes under the Craftsman Training Scheme established since December, 1962; and

(b) the details of the institutes (State-wise) including the number of seats, in each institute?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) 51.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1730/63].

#### Indian Kidnapped by Pakistanis

**1927. Shri Raghunath Singh:** Will the Prime Minister be pleased to state whether 50 armed Pakistanis on the 22nd June, 1963 kidnapped an Indian national from a border village in Cooch Behar district of West Bengal?

**The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Yes, Sir. On the morning of 22nd June, 1963, some Pakistani nationals trespassed into Village Chenakata, P.S. Mathabhangga, District Cooch Behar and kidnapped an Indian national, who was cultivating his land. The Indian National was released in the evening and returned to India.

#### I.A.F. Reservists

**1928. Shri Indrajit Gupta:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that several thousands of reservists have been called up by the Indian Air Force since November, 1962:

(b) whether the number so called up is excessive in relation to the IAF's available machines and equipment;

(c) the number of the reservists who have come from public sector undertakings; and

(d) whether there is any likelihood of a part of them being released from the IAF for other essential work?

**The Minister of Defence (Shri Y. B. Chavan):** (a) 6 Officers reservists and 1840 airmen reservists have been called up by the Indian Air Force.

(b) No.

(c) Officers—Nil.  
Airmen—140.

(d) Reservists who are employees